

Now, what we are doing is integrating all social media platforms and trying to make it one. By just pushing one single button, whether it is relating to ticketing, or, second one relating to any complaint, he will be able to access the railway system immediately. This is something we are trying to do. We are trying to do our best. I sympathise with all my friends in Assam. I am going tomorrow to North-East. I will try to look into it again.

Setting up of Greenfield and Brownfield urea projects

*138. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of each of the proposals received for setting up of Greenfield and Brownfield urea manufacturing projects after amending the New Investment Policy;

(b) to what extent the new Policy is helping in making the country self-sufficient in urea production;

(c) the demand and supply of urea in the country, State-wise, and production and import of urea in the last three years, year-wise and company-wise; and

(d) by when Ramagundam Fertilizer Plant will be operational and what would be its expected capacity?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI ANANTH KUMAR): (a) to (d) A statement is laid on the Table of the House.

Statement

(a) The Government had notified New Investment Policy (NIP) - 2012 on 02nd January, 2013 and its amendment on 7th October, 2014 to facilitate fresh investment in urea sector and to reduce import dependency. Under the said policy, at present, the following proposals have been received for setting up of Greenfield/Brownfield (Expansion) projects with the Department of Fertilizers:

Sl. No.	Company	Projects	Ownership	State
1.	Kanpur Fertilizers & Cement Limited	Greenfield Project at Jabalpur	Private	Madhya Pradesh
2.	Indo-Gulf Fertilizers Limited-Jagdishpur	Brownfield Expansion urea project at Jagdishpur.	Private	Uttar Pradesh
3.	Chambal Fertilizers & Chemicals Limited-Gadepan	Brownfield of Ammonia-Urea units at Gadepan-Kota.	Private	Rajasthan

Sl. No.	Company	Projects	Ownership	State
4.	Matix Fertilizers & Chemicals Limited, Panagarh, West Bengal	Greenfield/Brownfield Ammonia-Urpea Fertilizers Complex at Panagarh.	Private	West Bengal
5.	Rashtriya Chemicals & Fertilizers Limited-Thal	Brownfield Ammonia-Urea Expansion project at Thal.	CPSU	Maharashtra
6.	Nagarjuna Fertilizers & Chemicals Ltd.	Brownfield Project at Kakinada, Andhra Pradesh.	Private	Andhra Pradesh

(b) Each proposed project would add capacity of at least 1.27 Million Metric Tone Per Annum.

(c) The State-wise details of the requirement and supply of the urea manufacturing during the last three years is placed at Statement-I (*See* below).

The State-wise details of the production of the urea manufacturing during the last three years is placed at Statement-II (*See* below).

The urea is imported through State Trading Enterprises (STEs) namely MMTC Limited (MMTC), State Trading Corporation Limited (STC) and Indian Potash Limited (IPL). Government is also importing approximately 20 Lakh Metric Tonnes urea from Oman India Fertiliser Company (OMIFCO) under a Long Term Urea Off Take Agreement (UOTA) between GOI & OMIFCO. The year-wise and company-wise details of import of urea are as under:

(Figures in MT)

Year	Through STC	Through MMTC	Through IPL	From OMIFCO	Total
2013-14	7.40	16.83	25.45	21.20	70.88
2014-15	15.37	37.10	20.39	14.63	87.49
2015-16	19.94	16.76	27.26	20.78	84.74

(d) The Ramagundam project being set up by JV of NFL, EIL and FCIL is likely to be commissioned by 2018-19 with a capacity of 2200 Metric Tone Per Day (MTPD) Ammonia unit and 3850 MTPD urea unit.

Statement-I

*State-wise details of the requirement and supply of urea manufacturing
during the last three years*

States	Year	Urea	
		Requirement (Demand)	Availability (Supply)
1	2	3	4
Andhra Pradesh	2013-14	3250.00	3511.53
	2014-15	1827.00	1854.33
	2015-16	1735.00	1621.06
Arunachal Pradesh	2013-14	1.00	0.23
	2014-15	2.34	0.46
	2015-16	1.93	0.00
Assam	2013-14	345.00	268.14
	2014-15	315.00	318.67
	2015-16	330.00	393.18
Bihar	2013-14	2150.00	1876.68
	2014-15	1900.00	1942.90
	2015-16	1925.00	2383.51
Chhattisgarh	2013-14	700.00	643.10
	2014-15	675.00	632.09
	2015-16	675.00	874.43
Goa	2013-14	4.70	4.40
	2014-15	4.82	3.57
	2015-16	4.82	3.64
Gujarat	2013-14	2225.00	2082.06
	2014-15	2200.00	2274.84
	2015-16	2050.00	2131.06

1	2	3	4
Harayana	2013-14	1950.00	1855.05
	2014-15	1860.00	2005.03
	2015-16	1860.00	2169.57
Himachal Pradesh	2013-14	63.00	63.93
	2014-15	70.00	67.43
	2015-16	71.00	73.31
Jammu and Kashmir	2013-14	145.50	135.41
	2014-15	138.00	116.70
	2015-16	132.17	158.65
Jharkhand	2013-14	260.00	167.54
	2014-15	225.00	180.17
	2015-16	225.00	239.31
Karnataka	2013-14	1550.00	1500.62
	2014-15	1400.00	1542.23
	2015-16	1370.75	1537.75
Kerala	2013-14	200.00	143.92
	2014-15	170.00	135.80
	2015-16	168.00	148.04
Madhya Pradesh	2013-14	1925.00	2300.66
	2014-15	2000.00	2072.97
	2015-16	2800.00	2483.66
Maharashtra	2013-14	2700.00	2654.38
	2014-15	2650.00	2577.51
	2015-16	2700.00	2401.21
Manipur	2013-14	39.60	17.83
	2014-15	29.00	22.94
	2015-16	33.00	19.35

1	2	3	4
Meghalaya	2013-14	11.10	5.50
	2014-15	3.35	6.02
	2015-16	3.35	1.72
Mizoram	2013-14	9.00	6.05
	2014-15	9.00	3.75
	2015-16	8.73	3.50
Nagaland	2013-14	1.85	0.74
	2014-15	1.74	0.64
	2015-16	1.82	0.54
Odisha	2013-14	680.00	533.02
	2014-15	600.00	506.39
	2015-16	660.00	609.68
Punjab	2013-14	2640.00	2620.56
	2014-15	2480.00	2735.30
	2015-16	2650.00	3152.24
Rajasthan	2013-14	1800.00	1850.27
	2014-15	1850.00	1848.65
	2015-16	1925.00	2095.64
Sikkim	2013-14	0.00	0.00
	2014-15	0.00	0.00
	2015-16	0.00	0.00
Tamil Nadu	2013-14	1050.00	911.63
	2014-15	1000.00	990.32
	2015-16	1050.00	1140.78
Telangana	2013-14	0.00	0.00
	2014-15	1423.00	1246.70
	2015-16	1429.00	1334.78

1	2	3	4
Tripura	2013-14	53.00	21.74
	2014-15	35.00	21.80
	2015-16	35.00	25.74
Uttar Pradesh	2013-14	6200.00	5938.30
	2014-15	6200.00	6313.85
	2015-16	5947.00	6013.29
Uttarakhand	2013-14	250.00	280.41
	2014-15	250.00	281.71
	2015-16	245.00	371.50
West Bengal	2013-14	1450.00	1250.11
	2014-15	1320.00	1313.10
	2015-16	1264.90	1486.81

Statement-II

*State-wise details of the production of the urea manufacturing
during the last three years*

(Figures in LMT)

Name of Plants	2013-14	2014-15	2015-16
South-zone			
Andhra Pradesh			
NFCL-Kakinada-I	6.47	3.48	6.31
NFCL-Kakinada-II	7.80	5.83	7.11
STATE TOTAL	14.27	9.31	13.43
Karnataka			
MCF-Mangalore	3.79	2.51	3.80
STATE TOTAL	3.79	2.51	3.80
Tamil Nadu			
MFL-Chennai	4.87	3.29	4.09

Name of Plants	2013-14	2014-15	2015-16
SPIC-Tuticorin	2.86	4.92	6.20
STATE TOTAL	7.73	8.21	10.29
South-zone Total	25.79	20.02	27.51
West Zone			
Goa			
ZACL Goa	3.76	3.63	4.00
STATE TOTAL	3.76	3.63	4.00
Madhya Pradesh			
NFL-Vijaipur	10.06	9.51	9.90
NFL-Vijaipur Expn.	11.62	11.38	11.46
STATE TOTAL	21.69	20.88	21.37
Maharashtra			
RCF-Trombay	3.53	4.24	4.52
RCF-Thal	19.93	21.78	20.98
STATE TOTAL	23.46	26.02	25.50
Gujarat			
IFFCO-Kalol	6.00	5.97	6.01
KRIBHCO-Hazira	22.10	22.25	22.68
GSFC-Vadodara	3.22	3.52	3.61
GNFC-Bharuch	6.96	7.04	6.91
STATE TOTAL	38.29	38.79	39.21
Rajasthan			
SFC-Kota	4.03	3.97	4.01
CFCL: Gadepan-I	9.91	9.76	10.91
CFCL:Gadepan-II	9.51	8.76	10.35
STATE TOTAL	23.44	22.49	25.26
West-Zone Total	110.64	111.81	115.33

Name of Plants	2013-14	2014-15	2015-16
East Zone			
Assam			
BVFCL-Namrup-II	0.71	0.98	0.66
BVFCL-Namrup-III	2.35	2.61	2.56
STATE TOTAL	3.06	3.59	3.23
East-Zone Total:	3.06	3.59	3.23
North-Zone			
Haryana			
NFL-Panipat	5.11	5.12	5.67
STATE TOTAL:	5.11	5.12	5.67
Punjab			
NFL-Nangal-II	3.95	4.79	5.46
NFL-Bhatinda	5.60	5.61	5.48
STATE TOTAL	9.55	10.39	10.95
Uttar Pradesh			
IFFCO- Phulpur	6.52	5.78	7.58
IFFCO- Phulpur Expn.	9.51	8.84	10.54
IFFCO-Aonla	11.03	10.47	11.33
IFFCO-Aonla Expn.	10.74	10.21	11.23
KFCL -Kanpur	3.13	6.41	7.17
IGF- Jagdishpur	10.36	10.22	12.08
TCL- Babrala	11.37	12.50	12.31
KSFL- Shahjahanpur	10.35	10.50	9.83
STATE TOTAL	73.00	74.92	82.06
North-zone Total	87.66	90.42	98.68
GRAND TOTAL	227.15	225.85	244.75

SHRI PALVAI GOVARDHAN REDDY: Sir, an Empowered Committee of Secretaries in 2007 appointed by the then Congress Government, recommended for revival of Ramagundam Urea and Fertiliser plant in Telangana. Even after nine years, the foundation stone was not laid for reviving it. The second week of January, 2016 was set as *Muhurat* to lay the foundation stone by the hon. Prime Minister, but it has not been done.

They have said again on 7th of this month, the Prime Minister was going to lay the foundation stone. But I am not able to understand when it will be completed.

The second thing is ..

MR. CHAIRMAN: What is your question?

SHRI PALVAI GOVARDHAN REDDY: I am putting. Sir, a total of 3,000 casual labour and 450 permanent employees can be absorbed in the unit once it is revived. The casual labour working earlier was removed as the plant was shut down. Now, there is a demand that the Government must re-appoint removed workers once the plant becomes operational. This is the demand of the workers' union also there. It is a genuine one.

श्री सभापति: आपका सवाल क्या है?

श्री पलवई गोवर्धन रेड्डी: मैं पूछ रहा हूँ।

श्री सभापति: आप भाषण मत करिए।

श्री पलवई गोवर्धन रेड्डी: सर, मैं पूछ रहा हूँ।

SHRI PALVAI GOVARDHAN REDDY: Will the hon. Minister assure on the floor of this House that he would re-appoint all the workers who have been removed from the Ramagundam plant? If not, the reasons may be given.

SHRI ANANTHKUMAR: Sir, there is a good news for the hon. Member, Shri Palvai Govardhan Reddy garu, as well as, the entire people of Telangana. The decision was taken long back in 2007. But we have started the entire process in 2014 after our hon. Prime Minister gave a vision for making India self-reliant in the urea production. Therefore, we also decided that we should proceed with the revival of the Ramagundam Project. Actually, the NFL has 26 per cent of the equity share; the Engineers India Limited will have 26 per cent share. We are having talks with SBICAP to have 11 per cent of equity share and the Government of Telangana is also contemplating having 11 per cent of equity share. Because of this atmosphere and support, I think we would proceed with the foundation stone-laying ceremony of the Ramagundam project very soon. I assure

that within 36 months the fertilizer plant would be ready, with an investment of ₹ 6,000 crores, and it would be producing 13 lakh metric tons of urea, which would be a great bonanza for the people of Telangana and the southern parts of India.

SHRI PALVAI GOVARDHAN REDDY: Sir, I had asked a question about the labour to which the Minister has not said anything. Could you give any reply, Sir?

SHRI ANANTHKUMAR: Sir, the Joint Venture Partners, that has been formed would take all administrative decisions. Of course, it would generate a lot of employment, direct and indirect. Together, there would be employment for not less than 4,000 people at different levels in different places.

श्री सभापति: श्री प्रेम चन्द गुप्ता।

श्री पलवई गोवर्धन रेड्डी: सर, मेरा सेकेंड क्वेश्चन..

श्री सभापति: आपका प्रश्न हो गया। यही तो आपका सेकेंड क्वेश्चन था। ...**(व्यवधान)**... आप दो बार वही सवाल नहीं पूछ सकते हैं। ...**(व्यवधान)**... अच्छा, आप बैठ जाइए। इनका प्रश्न सुन लीजिए।

SHRI PALVAI GOVARDHAN REDDY: Sir, my supplementary question relates to part (d) of the main question, which talks about the revival of the Ramagundam plant that produces urea and fertilizers.

Sir, the Government announced a reduction in the price of DAP, MOP and NPK. The farmers felt very happy and thought that they would get fertilizers at a cheaper rate, but when they went to the dealers, they found that there was no change in the price of fertilizers; rather, the prices had gone up a little.

MR. CHAIRMAN: Part (d) relates to expected capacity, not to the price.

SHRI ANANTHKUMAR: Sir, I want to answer this question, with your permission. ...**(Interruptions)**...

SHRI PALVAI GOVARDHAN REDDY: Sir, I have not asked him the full question yet. ...**(Interruptions)**...

श्री सभापति: आप कितना समय लेंगे? आपने कहा पार्ट "डी"; part (d) relates to expected capacity. ...**(Interruptions)**...

SHRI PALVAI GOVARDHAN REDDY: Give me a chance, Sir. I have not yet asked the complete question.

Here, the problem is that the decision of the Government is applicable only to two PSUs, RCF and NFL, whose market share is less than five per cent; 95 per cent is controlled by private fertilizer companies.

MR. CHAIRMAN: What is the question?

SHRI PALVAI GOVARDHAN REDDY: Sir, I am putting my question.

Hence, I would like to know from the hon. Minister whether he would direct the private companies to reduce the prices of fertilizers as announced by the Government recently. If not, the reasons may be given.

SHRI ANANTHKUMAR: Sir, actually there is another good news for the farmers of this country.

MR. CHAIRMAN: You are encouraging the hon. Member to ask more unrelated questions!

SHRI ANANTHKUMAR: Sir, I beg your indulgence. I am doing it only with your permission, because there should not be any apprehension in the minds of the farmers as well as the people of India. In 1977, Chaudhary Charan Singh *saheb* had reduced the price of urea by ₹ 30. Later, no Government could reduce the price of fertilizers. For the first time, under the leadership of Shri Narendra Modi, recently, on the 5th of July, we have reduced the rates of DAP, MOP and NPK fertilizers to the tune of ₹ 2,500 per ton of DAP, that is, ₹ 125 for a 50 kg-bag; ₹ 5,000 for one ton of MOP, that is, ₹ 250 for a 50 kg-bag and for NPK, जिसको मिश्रित खाद कहते हैं, we have reduced ₹ 1,000, that is ₹ 50 per 50 kg-bag.

The thing is, Sir, ultimately, the Essential Commodities Act comes into operation and implementation at the level of the State Governments. Therefore, I have personally requested by sending letters to all the Chief Ministers of various States that they should enforce the Essential Commodities Act, they should also do seize, search and other activities so that every fertilizer dealer and retailer in the country follows this MRP only. Sir, not only the two Central Public Sector Undertakings but also all the manufacturing companies have given an undertaking to the Ministry of Chemicals and Fertilizers, Government of India, that this is the reduction in MRP rate of DAP, MOP and NPK. Sir, because of this gift to the farmers - there is a good Monsoon also -- we only expect a super harvest, super *fasal* for the farmers.

MR. CHAIRMAN: Now, Shri Prem Chand Gupta.

SHRI PALVAI GOVARDHAN REDDY: Sir, all companies... ..(*Interruptions*)...

MR. CHAIRMAN: No; please sit down. That is enough. आप बैठ जाइए।

श्री प्रेम चन्द गुप्ता: मान्यवर, हमारी बढ़ती हुई पॉपुलेशन के लिए fertilizers की quantity की

आवश्यकता है, इसमें कोई दो राय नहीं है। अनंत कुमार जी हमारे अच्छे मित्र हैं। इन्होंने कहा है कि इन्होंने prices भी कम किए हैं। चौधरी साहब के बाद केवल आप लोग ही महान लोग आए हैं, जो prices कम कर रहे हैं। ...**(व्यवधान)**...

श्री सभापति: आप सवाल पूछ लीजिए।

श्री प्रेम चन्द गुप्ता: वैसे में ये prices on record लाना चाहता हूं। ये आपकी वजह से कम नहीं हुए हैं, बल्कि सारी दुनिया में petroleum products के जो prices कम हुए हैं, यह उसका outcome है। आप लोगों को जितना दाम कम करना चाहिए था, उतना कम नहीं किया। इसी तरह से petroleum products में किया है और इसी तरह से DAP वगैरह में किया है, any way.

श्रीमान् जी, जिस प्रकार से यूरिया और दूसरे fertilizers और chemicals का use agriculture में बढ़ता जा रहा है, it is hazardous to health. मैं माननीय मंत्री जी के नोटिस में लाना चाहूंगा कि हमारे कोई भी agro produce western countries में या दूसरी advanced countries जैसे जापान वगैरह हैं, जब इनमें export किए जाते हैं, तो reject होते हैं, क्योंकि उनमें chemicals का excess use होता है।

श्रीमान जी, मैं आपके माध्यम से मंत्री महोदय से और सरकार से यह जानना चाहता हूं, क्योंकि यह सबकी health का सवाल है। बच्चे भी fruits खाते हैं, अनाज खाते हैं, चावल खाते और सब्जियां खाते हैं, उनमें chemicals का इतना excess use हो रहा है, ये सब health hazards हैं। तो क्या आपने कोई alternative manure के ऊपर कोई काम किया है, जैसे कि organic खाद है। इस वक्त पूरी दुनिया में organic खाद का प्रयोग बढ़ता जा रहा है, इसलिए दुनिया में fertilizers की कीमतें घटती जा रही हैं।

श्री सभापति: आपने सवाल पूछ लिया है, अब आप उनका जवाब सुन लीजिए।

श्री प्रेम चन्द गुप्ता: मान्यवर, मैं आपके माध्यम से यह बताना चाहता हूं कि western countries में और advanced countries में Urea व DAP के इस तरह के plants बंद होते जा रहे हैं और आप 6 नए plants लगाने की बात कर रहे हैं। आप नए plants लगाइए, क्योंकि आवश्यकता है, लेकिन क्या आपने इसका कोई long-term solution निकाला है, मैं आपसे यह जानना चाहता हूं।

श्री अनंत कुमार: हमारे मित्र सांसद प्रेम चन्द गुप्ता ने बहुत महत्वपूर्ण सवाल पूछा है। जैसा कि वे कह रहे हैं, हमारे देश में balanced fertilization के लिए हमें urea से बाकी DAP, MAP और MOP की तरफ फास्फेट, पोटॉश और बाकी जो गुणवत्ता वर्धक खादों की तरफ उसको लेकर जाना पड़ेगा। हमने उसके लिए पहले neem-quoting fortification of urea किया। Fortification of urea से नाइट्रोजन slowly release हो जाता है और यूरिया की खपत भी कम हो रही है। यह दस फीसदी कम हुई है और ज्यादा कम होने की संभावना है। हम एक साल में नहीं कह सकते, दो-तीन साल लगेगे और इस fortification के साथ हमने यह भी किया है कि दामों में जो कमी की है, अंतर्राष्ट्रीय बाजार में दाम कम हुए, यह सच बात है, लेकिन उसको सरकार mop-up करे या किसान को दे दे। इसके बारे में मोदी सरकार ने निर्णय लिया। यानी जो फ्लक्चुएशन्स इतने साल होते थे, तो सरकार खुद mop-up

कर लेती थी, लेकिन हमने पहली बार उसको किसानों को देने का काम किया। सर, हमारे शहरों में जो waste बनते हैं, उस waste को segregate कर के, प्रोसेस कर के उससे compost बनाने का काम भी हमने शुरू किया है और उस compost के लिए पहली बार यानी compost is an organic fertilizer. There was no subsidy on organic fertilizer in the last sixty-eight years. This is the first ever time the Modi Government has brought ₹ 1,500 per tonne subsidy on compost. This is the third one. We have brought the rates of compost per MT to less than urea. Urea rate is ₹ 5,360 and compost will be available in the range of ₹ 3,500 to ₹ 4,000. Therefore, it will be an additional supplement for farms.

डा. चन्द्रपाल सिंह यादव: माननीय सभापति जी, माननीय मंत्री जी आपने ब्राउन फील्ड और ग्रीन फील्ड प्रोजेक्ट्स में निवेश की जो नीति बनायी है, उसमें बताया है कि 6 लोगों ने नए प्रोजेक्ट्स लगाने की बात कही है। लेकिन मैं समझता हूं कि इन 6 लोगों में से कोई भी इस पर काम नहीं कर रहा है, केवल आपके पीएसयूज के माध्यम से रामगुंडम में काम हो रहा है। मैं आपको धन्यवाद देना चाहूंगा कि अभी गोरखपुर में आपने शिलान्यास किया, लेकिन उसके लिए नेचुरल गैस की आवश्यकता होती है, लेकिन न गोरखपुर में नेचुरल गैस की कोई पाइप-लाइन है और न रामगुंडम में है। आपने कहा कि 36 महीनों में प्रोजेक्ट लगाकर प्रोडक्शन आ जाएगा। महोदय, मैं समझता हूं कि इन परिस्थितियों में जहां पाइप-लाइन का कोई अता-पता नहीं है, उनमें कैसे 35 महीनों में प्रोडक्शन आ जाएगा? दूसरी तरफ एक प्रोजेक्ट पर 6 हजार करोड़ की लागत आ रही है और गैस की कीमत 7 से 8 डॉलर के हिसाब से आ रही है, इसलिए उन परिस्थितियों में हिंदुस्तान में यूरिया की cost of production 350 टन प्रति डॉलर प्रति टन के हिसाब से आ रही है। दूसरी तरफ इंटरनेशनल मार्केट में आज वह 180 डॉलर प्रति टन के हिसाब से मिल रहा है। तो जब वह 180 डॉलर के हिसाब से मिल रहा है और हम यहां 350 डॉलर के हिसाब से तैयार करेंगे, तो नये निवेश के माध्यम से कोई प्रोजेक्ट viable होगा? माननीय मंत्री जी, मैं आपसे निवेदन करना चाहूंगा कि जो नए प्रोजेक्ट्स लगेंगे, आपने शिलान्यास कर दिया, पीएसयूज के माध्यम से काम शुरू कर दिया क्योंकि कोई भी प्रोजेक्ट प्लेयर इस पर इनवैस्टमेंट के लिए तैयार नहीं है, लेकिन वहां पाइप लाइन कब तक पहुंच जाएगी क्योंकि आपको पता है कि कई प्रोजेक्ट्स बनकर तैयार हैं, लेकिन गैस न होने के कारण बंद पड़े हैं, उन्हें कैसे-कैसे उपलब्ध करायी जाएगी? उसके लिए क्या नयी निवेश नीति में आप संशोधन करेंगे जिससे कि प्रोजेक्ट viable हो सके? साथ ही हमारे ऊपर जो सब्सिडी का भार पड़ने वाला है, जिससे यहां कॉस्ट ज्यादा आएगी, उस संबंध में सरकार की क्या नीति है?

श्री अनंत कुमार: माननीय सभापति महोदय, हमारे मित्र डा. चन्द्रपाल सिंह यादव जी कृषकों के मुखिया हैं और उन्हें फर्टिलाइजर manufacturing के बारे में अच्छी जानकारी भी है। महोदय, कानपुर में कानपुर फर्टिलाइजर सीमेंट लिमिटेड एक प्राइवेट कंपनी है, जोकि मध्य प्रदेश में जबलपुर में ग्रीन फील्ड प्रोजेक्ट लगाने के लिए आगे आयी है और इंडो गल्फ फर्टिलाइजर लिमिटेड भी एक निजी कंपनी है। यह जगदीशपुर में प्रोजेक्ट लगाना चाहती है। चंदर फर्टिलाइजर कैमिकल्स लिमिटेड ने गुरेपान में फर्टिलाइजर प्लांट बनाना शुरू कर दिया है। वैसे ही माटिक्स फर्टिलाइजर कॉर्पोरेशन पानागढ़, पश्चिमी बंगाल में यह बनकर तैयार हो गया है। वह बनकर तैयार हो गया है। ...**(व्यवधान)**...

डा. चन्द्रपाल सिंह यादव: गैस नहीं है। ...**(व्यवधान)**...

श्री अनंत कुमार: वह बात अलग है। वहां गैस है। मैं इतना ही निवेदन करूंगा कि आप मुझे पूरा सुनने का धैर्य रखिए। वह बन चुका है। हम अभी हाल ही में, तलचर में इसको कोल गैसीफिकेशन से बना रहे हैं। यह नई टेक्नोलॉजी है। इस टेक्नोलॉजी को केवल चीन यूज कर रहा है। हमारे पास पर्याप्त मात्रा में कोल है, इसलिए हम वहां पर, यानी तलचर में पहला कोल बेस्ड फर्टिलाइजर प्लांट लगा रहे हैं। रामगुंडम में भी बन रहा है। रामगुंडम में भी जो फर्टिलाइजर प्लांट बनने वाला है, उसमें हम मल्लावरम से भीलवाड़ा तक, गैस पाइपलाइन से गैस लाने वाले हैं।

श्री विशम्भर प्रसाद निषाद: कब लाने वाले हैं?

श्री अनंत कुमार: यह गैस पाइपलाइन लगाने के लिए दो साल चाहिए और फर्टिलाइजर प्लांट लगाने के लिए तीन से साढ़े तीन साल चाहिए। यह जस्टेशन पीरियड है। इसलिए हमें इन दोनों को comply करना पड़ता है। आपने पूछा है कि हम गोरखपुर, बरौनी और सिंदरी में जो तीन गैस फर्टिलाइजर प्लांट्स बनाने वाले हैं, उनके लिए गैस कहां से मिलेगी? उसके मैं बताना चाहता हूं कि पहले बजट में, भारत सरकार ने, जगदीशपुर से हल्दिया तक एक बड़ी पाइपलाइन लगाने की बात तय की है। यानी पूरे उत्तर प्रदेश को जोड़ते हुए - मतलब चाहे उत्तर प्रदेश हो, बिहार हो, झारखंड हो या बंगाल हो, यहां केवल मात्र फर्टिलाइजर प्लांट ही नहीं हो, बल्कि यहां पर फर्टिलाइजर प्लांट भी हो, पावर प्लांट्स भी हों और उसके साथ-साथ सिटी गैस का भी प्रबंध हो। हम चाहते हैं कि लखनऊ, पटना, रायपुर, हर जगह के लिए सिटी गैस, यानी पाइपड गैस हो। जैसे दिल्ली, अहमदाबाद और मुंबई में है, वैसे ही वहां भी लागू हो। इसके लिए हम Act East Policy के तहत 10 हजार करोड़ रुपये की एक पाइपलाइन लगाने वाले हैं, जिसका डीपीआर हो चुका है। इस पर काम भी शुरू हो चुका है। हम दो, ढाई साल में यह पाइपलाइन लगाएंगे और ये तीनों एंकर यूनिट्स भी बन जाएंगी। उस भीलवाड़ा की पाइपलाइन से रामगुंडम को भी गैस मिलेगी और मैटिक्स को, 1 MMF CMD, अभी तक मिलियन कोल बेस्ड मीथेन मिल रही है, बाकी के लिए नाफ्टा के जरिए कि उसको कैसे 50 परसेंट तक चलाएं, यह बात भी हमारे ध्यान में है। हम उसको भी फेसिलिटेट करने के बारे में सोच रहे हैं। देश में ऊर्जा और गैस की कोई कमी नहीं होगी। मोदी जी के नेतृत्व में हमारे सभी फर्टिलाइजर प्लांट्स चलेंगे और भारत यूरिया इम्पोर्टिंग कंट्री नहीं, बल्कि यूरिया एक्सपोर्टिंग कंट्री रहेगी। ...**(व्यवधान)**...

SHRI ANANDA BHASKAR RAPOLU: Respected Chairman, Sir,...

MR. CHAIRMAN: I would request for short questions and short answers from all sides of the House.

SHRI ANANDA BHASKAR RAPOLU: Respected Chairman, Sir, at the time of UPA demitting office, the fertiliser units were producing 230 lakh metric tonnes of urea whereas now you are producing 244 lakh metric tons of urea, but at the time of demitting of office by UPA the import of urea was just 70 lakh metric tonnes, whereas, now it has reached 85 lakh metric tonnes.

MR. CHAIRMAN: What is your question?

SHRI ANANDA BHASKAR RAPOLU: In the market, the indigenous urea production is not that attractive among the agrarian sector farmers, moreover they want to have imported urea because of better quality. Is the Minister expected to assess the quality of urea being produced in India so as to have our indigenous capacities enhanced technically?

SHRI ANANTH KUMAR: Sir, in the last one year, because of the new urea policy we have increased the production by 19 lakh metric tons without adding a single *naya paisa* of investment and putting a new plan. This year, as the hon. Member has rightly said, India has the highest ever urea production in the last 68 years, which is 244 lakh metric tons. Actually, the requirement of urea is slowly increasing. When we took over, it was around 307 lakh metric tons. Now it is hovering around 320 lakh metric tonnes and because of better monsoon there will be a spurt. With regard to import of Urea, out of 70 or 80 lakh metric tons that we import, 20 lakh metric tons is from Oman where we have an agreement with OMASCO. And, we have an off-take agreement for twenty years. Therefore, whatever is produced at an affordable cost will come to India. So, if you remove the import component of 20 lakh metric tons, which is done through our reverse SEZ there, I think, India's requirement or dependence on import will decrease. And, once we become self-reliant through indigenous production, we need not import Urea. Our production is the world-class production. I want to assure, through you, our farming community, because they should not have any confusion, that our Urea or Urea produced indigenously by our public sector undertakings and private companies is of global quality and is at par with other countries of the world.

Policy to increase prices of urea by a fixed percentage

*139. SHRIMATI VIPLOVE THAKUR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government plans to increase prices of urea by a fixed percentage every year, if so, the details thereof and the timeline for its implementation;
- (b) whether Government plans to introduce Direct Benefit Transfer for fertilizer subsidy to small, marginal and medium farmers in some States, if so, the details thereof, State-wise; and
- (c) if not, the reasons therefor?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI ANANTH-KUMAR): (a) to (c) A Statement is laid on the Table of the House.